

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 148/2024

In

O.A. No. 468/2023

GUNJAN MITTAL

.....APPLICANT

VS

GNCTD & ORS.

..... RESPONDENTS

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Through

NEW DELHI
DATED 16/05/2025



PUJA KALRA
ADVOCATE FOR THE RESPONDENT /MCD
430 & 431 LAWYERS CHAMBER BLOCK-1,
DELHI HIGH COURT
NEW DELHI-110003
MOB:- 9312839323 D/1278/99
Email:- PUJAKALARA09@GMAIL.COM

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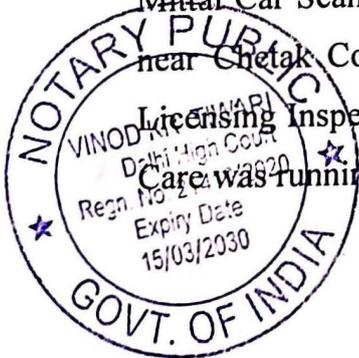
N.D.O.H:-20.05.2025

**STATUS REPORT BY WAY OF AN AFFIDAVIT ON BEHALF OF THE
RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) PURSUANT
TO ORDER DATED 08.04.2025.**

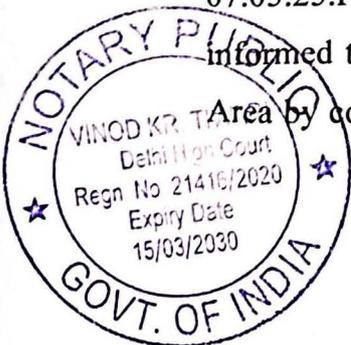
AFFIDAVIT OF HEMRAJ MEENA S/O SH. R.K.MEENA AGED ABOUT 36 YEARS,
ASSISTANT COMMISSIONER, SHAHDARA NORTH ZONE,
MUNICIPAL CORPORATION OF DELHI, NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm as state as follows:-

1. That I am presently posted as Assistant Commissioner, Shahdara North Zone, MCD, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.
2. That the instant status report / affidavit is being filed pursuant to order dated 08.04.2025 of this Hon'ble National Green Tribunal.
3. That in compliance of the directions of the Hon'ble NGT the subject area i.e. Mittal Car Scanning workshop in ground floor of Premises No. 251A of building near Chetak Complex, Dilshad Garden, Shahdara, Delhi was inspected by area Licensing Inspector, It was noticed that a car workshop in the name of Mittal Car Care was running abutting non notified road, in a residential colony.



4. That upon complaint being received and inspection being carried on, a sealing show cause notice u/s 345-A, 416, 417, 419, 347 and other provision of DMC Act 1957 & as per provisions of MPD-2021 was issued to Sh. Harish Mittal vide no. DC/SH/N/2024/D-937 dated 14.10.2024 (**Annexure-A**) with the directions why the aforesaid premises should not be sealed for misuse and also applicable charges and penalty should not be recovered as per MPD-2021 & provisions of DMC Act.
5. That the in response to the show cause notices dated 14.10.2024, a reply was received by the owner/occupier Sh. Harish Mittal. He also submitted copy of General Trade/Storage Licence (**Annexure-B**) bearing License No. EGTL0722248559 valid up to 31.03.2025 and Factory License bearing no. MFL1202414136 valid up to 31.03.2027 from MCD, and White Category License bearing undertaking no. DPCC/CMC/WHITE/2018/8968454 from DPCC for light Engineering Work.
6. That the work being undertaken by him involved car denting, washing, repairing and servicing. That such activity is not permitted within white category licence as granted by DPCC. A Sealing Notice Dated 07.04.2025 was issued to Premises No. 251A of building near Chetak Complex, Dilshad Garden, Shahdara, Delhi on violation of the licence. The owner /occupier did not get his general trade and storage licence renewed, which got expired by efflux of time. The Sealing action with the help of local police was planned on 07.04.2025. The team when reached the premises in question on 07.04.2025 the property was found vacant. The photographs of the premises in question are annexed herewith as (**Annexure-C**). A fresh inspection was carried out by Licensing Inspector and he reported that the premises was found vacant no activity was carried out.
7. That subsequently, owner/occupier surrendered his factory licence on 07.05.25. Factory Department, HQ vide letter dated 09.05.2025 (**Annexure-D**) also informed that on inspection of the premises No.251A, Dilshad Garden, Industrial Area by concerned Factory Inspector no unit found operated in the said premises.



It is also informed that on checking of the online record of Factory Licence No. MFL1202414136 same was found surrendered and is not in existence.

- 8. However, the owner /occupier can carry out activity as per permissible with MPD 2021, chapter 15 in residential area.

VERIFICATION:

16 MAY 2025

Verified at Delhi on this day of May – 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.


 16/05/25
 Deponent
HEMRAJ MEENA
 Assistant Commissioner
 Shahdara North Zone
 Municipal Corporation of Delhi


 I identify the Deponent who has signed put
 thumb impression in my presence




 16/05/25
 Deponent
HEMRAJ MEENA
 Assistant Commissioner
 Shahdara North Zone
 Municipal Corporation of Delhi

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI.

Pooja...

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS
 SIGNED IN MY PRESENCE
 VINOD KUMAR TIWARI, Advocate, Reg. No. 214/16/2020
 NOTARY PUBLIC (NEW DELHI)


 30

16 MAY 2025
 16 MAY 2025



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY COMMISSIONER
SHAHDARA NORTH ZONE
Room No- 106, FF, Keshav Chowk. Shahdara.
DELHI-53



No. DC/SH/N/2024/D- 937

Dated :- 14/10/24

To

Sh./Smt. Harish Mittal,

Address. H.No. 251-A, GF, Gurudwara Road Dilshad Garden Near Sidharth International Public School Delhi-110095.

SEALING SHOW CAUSE NOTICE UNDER SECTION 345A, 416, 417, 419, 347 & OTHER PROVISION OF THE DMC ACT, 1957 AND AS PER PROVISION OF MPD-2021.

Whereas, the various direction/orders passed by the Hon'ble Supreme Court of India from time to time as well as by the Hon'ble High Court of Delhi and Hon'ble National Green Tribunal regarding Residential/Non-Confirming premises being used in contraventions of the land use of the area in violation of the various provisions of DMC Act and MPD-2021 i.e, from Residential/Non-Conforming to Commercial/Industrial and other purpose.

Whereas, inspection has been carried by the officers/field staff of the MCD in the area of Seemapuri and factory/Trade Unit/Industrial Unit/Godown/Commercial unit of Car Repairing & Service was/is found running at premises H.No. 251-A, GF, Gurudwara Road Dilshad Garden Near Sidharth International Public School Delhi-110095 in grave violations of provisions of DMC Act and Master Plan-2021.

Whereas, you have also misused/are misusing the above said residential/Non-Conforming premises in contravention of the provision of DMC Act and MPD-2021.

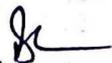
Whereas, you are also liable for payment of misuse charges, commercial property tax and applicable penalty including other legal action against you.

And Now Therefore, I Colonel Vinod Atri, Deputy Commissioner, Shahdara (North) Zone, Municipal Corporation of Delhi in exercise of the power under section 345-A r/w/ 416, 417, 419, 347 & 491 of the DMC Act 1957 and the rules made there under, hereby call upon you by this show cause within 02 days from receipt of this notice as to why the aforesaid premises should not be sealed for misuse and also applicable charges and penalty should not be recovered as per MPD-2021 and provisions of the DMC Act.


21/10/24


Deputy Commissioner
Shahdara (North) Zone
MCD

Ph. 9873370404


TRUE COPY



MUNICIPAL CORPORATION OF DELHI
Central Licensing & Enforcement Cell
21st Floor, Dr.SPM Civic Center J.L Nehru
Marg,
New Delhi 110002



GENERAL TRADE/STORAGE LICENSE
सामान्य व्यापार / भंडारण लाइसेंस
RENEW LICENSE

Non Transferable/निर हस्तान्तरणीय
Fee Non Refundable/फीस नॉन
रिफंडेबल

Department विभाग	CI&EC(HQ)	Zone क्षेत्र	SHAHDARA SOUTH ZONE
License No. लाइसेंस नंबर	EGTL0722248559	Date of Issue जारी करने की तिथि	22/08/2024
Issued U/S दिल्ली नगर निगम अधिनियम की धारा	417	License valid upto लाइसेंस मान्य तक	31/03/2025
D.M.C Act के अंतर्गत जारी किया गया	1957		

This License is granted in pursuance to the provisions of section 417 of the Delhi Municipal Corporation Act, 1957 as amended up-to-date and is valid only for the person and particulars specified herein subject to conditions stated hereunder. यह लाइसेंस दिल्ली नगर निगम अधिनियम, 1957 की धारा 417 के प्रावधानों के अनुसार संशोधित किया गया है और यह केवल उसी व्यक्ति के लिए मान्य है जो यहां उल्लिखित शर्तों के अधीन निर्दिष्ट है।

Shri./Smt./Sarvashri
श्री/श्रीमती/सर्वश्री

Registered Mobile Number
पंजीकृत मोबाइल नंबर

Type of Firm/
फर्म का प्रकार

Relation of Applicant With Company/
कंपनी के साथ आवेदक का संबंध

Trade Category/
व्यापार श्रेणी

Name of Unit/Establishment/
यूनिट/स्थापना का नाम

Trade Premises Situated /
व्यापार परिसर स्थित है

Trade/Storage/
व्यापार/भंडारण

Unit area in sq.
mtrs/
वर्ग मीटर में इकाई क्षेत्र

Received
Receipt No./
प्राप्त रसीद नं

MGL27781724313183328 License Generated Date/ 22/08/2024
लाइसेंस जनरेट की तिथि

HARISH MITTAL

9953736357 (Please contact/ write at above
address for change of mobile number)

PROPRIETORSHIP

PROPRIETOR

LOCAL COMMERCIAL

HARISH MITTAL

GROUND FLOOR, 251-A, GURUDWARA ROAD
DILSHAD GARDEN INDS. AREA NEAR
SIDHARTH INTERNATIONAL PUBLIC SCHOOL
DILSHAD GARDEN INDUSTRIAL AREA DELHI
110095

AUTO CAR/BIKE/CYCLE REPAIRING
(MANUALLY) ()

License Fees of (Rs.)/ 10020.00
लाइसेंस शुल्क (₹)



TRUE COPY



GPS Map Camera

Delhi, Delhi, India

251-a, Opposite St. Lawrence Public School, Block E,
East, Dilshad Garden, Delhi, Delhi 110095, India

Lat 28.679222° Long 77.317191°

10/05/25 01:58 PM GMT +05:30





 GPS Map Camera



Delhi, Delhi, India

251-a, Opposite St. Lawrence Public School, Block E, East, Dilshad Garden, Delhi, Delhi 110095, India

Lat 28.679254° Long 77.317178°

10/05/25 01:58 PM GMT +05:30



ANNEXURE- D 8

MUNICIPAL CORPORATION OF DELHI
OFFICE OF DEPUTY COMMISSIONER
FACTORY LICENSING DEPARTMENT
21st Floor, Dr. SPM, Civic Centre,
New Delhi-110002

T. n.
09/05/2025



No. DC/FL/MCD(HQ)/2025/D-24

Dated: 09/05/2025

To,

The Administrative Officer
Shahdara North Zone
Room No. 4, GF, Keshav Chowk, Shahdara, Delhi

Subject:- Revocation of license issued in name of Harish Mittal, Ground Floor, 251-A, Dilshad Garden Industrial area, Delhi.

With reference to your letter No. AC/SH/N/2025/D-50 dated 04.04.2025, it is stated that on inspection of the premises No. 251-A, Dilshad Garden Industrial Area by FI concerned no unit found operated in the said premises. It is also stated that on checking of the online record of Factory License No. MFL1202414136, the same has found surrendered and is existing no longer.

09/05/25

Administrative Officer
Factory Licensing Department

TRUE COPY